ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)

SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/212/2020 IN MA/344/2019 IN CP/193/IB/2018

NAME OF PETITIONER : Sundaresan Nagarajan (RP)

M/s Of (P Dot G Constructions Pvt Ltd)

NAME OF RESPONDENT : A Balakrishna & 3 ors

SECTION : Rule 11 of NCLT Rules 2016

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)

SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/240/2020 IN MA/554/2019 IN CP/193/IB/2018

NAME OF PETITIONER : Sundaresan Nagarajan (RP)

M/s Of (P Dot G Constructions Pvt Ltd)

NAME OF RESPONDENT : SECTION : Rule 11 of NCLT

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)

SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/3

: MA/345/2019 IN CP/193/IB/2018

NAME OF PETITIONER

: Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)

NAME OF RESPONDENT

: M Murali & 3 Ors

SECTION

: Sec 43, 45, 49 of IBC

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)

SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1181/IB/2020 IN CP/193/IB/2018

NAME OF PETITIONER : C S Omprkash

NAME OF RESPONDENT : Sundaresan Nagarajan(RP)

M/s Of P Dot G Constructions Pvt Ltd & 1 Another

SECTION : Sec 60(5) Of IBC 2016

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**THROUGH VIDEO CONFERENCING

PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)

SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1182/IB/2020 IN CP/193/IB/2018

NAME OF PETITIONER : G S Ramesh

NAME OF RESPONDENT : Sundaresan Nagarajan(RP)

M/s Of P Dot G Constructions Pvt Ltd & 1 Another

SECTION : Sec 60(5) Of IBC 2016

OPDEP	
IA/1182/IB/2020 IN CP/193/IB/2018	31
IA/1181/IB/2020 IN CP/193/IB/2018	30
MA/345/2019 IN CP/193/IB/2018	29
IA/240/2020 IN MA/554/2019 IN CP/193/IB/2018	28
IA/212/2020 IN MA/344/2019 IN CP/193/IB/2018	27

<u>ORDER</u>

The Petitioner is represented by the Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode in the matter of IA/212/2020 IN MA/344/2019 IN CP/193/IB/2018. None present for the Respondents.

The Petitioner is represented by the Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode in the matter of IA/240/2020 IN MA/554/2019 IN CP/193/IB/2018. None present for the Respondents.

The Petitioner is represented by the Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode in the matter of MA/345/2019 IN CP/193/IB/2018. None present for the Respondents.

The Petitioner is represented by the Ld. Counsel Mr. P. Elayaraj Kumar for M/s. Ramalingam & Associates and the $1^{\rm st}$ Respondent is represented by the Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode in the matter of IA/1181/IB/2020 IN CP/193/IB/2018.

The Petitioner is represented by the Ld. Counsel Mr. P. Elayaraj Kumar for M/s. Ramalingam & Associates and the 1st Respondent is represented by the Ld. Counsel Mr. Ravi Rajagopalan through video conferencing mode in the matter of IA/1182/IB/2020 IN CP/193/IB/2018.

List this matter on **24.08.2021** along with the other connected Applications.

-sd-(ANIL KUMAR B) MEMBER (TECHNICAL)

-sd-(R. SUCHARITHA) MEMBER (JUDICIAL)